

PATNA HIGH COURT, PATNA

NOTICE

As directed, all Officers and Staff including Regular Mazdoors and Daily wage Mazdoors of the Court are hereby directed to follow guidelines issued from time to time by both Central and State Government for taking preventive measures to combat CoronaVirus (Covid-19) Pandemic.

The aforesaid direction must be strictly adhered to by all concerned of the Court and **any deviation in this regard shall be viewed seriously.**

**By order,
Sd/- N. K. Pandey
Registrar General**

Dated: 04.07.2020